

O.I.H

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2247

TO BE ANSWERED ON MARCH 15, 2017

SINGLE WINDOW CLEARANCE SYSTEM

No. 2247 SHRI RAJAN VICHARE:  
SHRI JANARDAN MISHRA:  
SHRI NAGAR RODMAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to start a single window clearance scheme for granting miscellaneous approvals for various proposals of builders in the country including in Maharashtra;

(b) if so, the details thereof and the time by which the said scheme is likely to be introduced;

(c) whether the Government has formulated any scheme for making arrangements for online submission of applications for construction work in cities with a population of ten lakh or above; and

(d) if so, the time by which this arrangement is likely to be made in the country including in Madhya Pradesh?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) & (b): Granting construction approvals is the mandate of concerned Urban Local Body (ULB)/ Development Authority under relevant State rules. Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) which has a reform initiative for their implementation. E-governance, including building permissions is one of the reforms. Many states & ULBs have taken initiative to operationalize online Single Window Building Permission Systems.

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Single Window System for granting online building plan approvals has already been operationalized in Delhi and Mumbai. This online system also ensures integration of NOC i.e. miscellaneous approvals from various agencies including provision of online payment of fee.

(c) & (d): Ministry of Urban Development has issued guidelines for implementing online building plan approval systems. It has been circulated to all States/UTs. However building plan approval is granted by Urban Local Bodies/Development Authorities which are governed by State Laws, Rules and Regulations. Ministry of Urban Development has advised the State Governments to streamline the building plan sanction procedure.

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